

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

In terms of Order no. 24/D-2/Gaz.IA/DHC/2026 dated 30.06.2026 of Hon'ble High Court of Delhi, official exigencies and as per requests of Ld. Judicial Officers, following posting & transfer of Drivers as well as Official Vehicles are made with immediate effect :-

SN	Name of the driver & E.C.	From	To
1	Sh. Pramod Kumar S/o Sh. Bijender Singh, EC: 10039 /96708199	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Saket Courts, New Delhi <i>(to be attached with Sh. Umed Singh, Ld. Principal District & Sessions Judge (South-East), Saket Courts, New Delhi)</i>
2	Sh. Anil Kumar S/o Sh. Aaram Singh, EC: 70986577	Pool Car Section, Family Courts, New Delhi <i>(in diverted capacity)</i>	Pool Car Section, Saket Courts, New Delhi <i>(to be attached with Sh. Umed Singh, Ld. Principal District & Sessions Judge (South-East), Saket Courts, New Delhi)</i>
3	Sh. Ravinder Yadav, S/o Sh. Suraj Bhan, EC: 10041/ 20909590	Pool Car Section, Saket Courts, New Delhi <i>(earlier attached with Sh. Gurvinder Pal Singh, the then Ld. Principal District & Sessions Judge (South), Saket Courts, New Delhi)</i>	Pool Car Section, Family Courts, New Delhi <i>(in diverted capacity)</i>

SN	Vehicle no.	From	To
1.	DL-1CY-0016 (Ciaz)	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Saket Courts, New Delhi <i>(To be attached with Sh. Umed Singh, Ld. Principal District & Sessions Judge (South-East), Saket Courts, New Delhi)</i>
2.	DL-1CY-0023 (Ciaz)	Pool Car Section, Saket Courts, New Delhi	Pool Car Section, Rohini Courts, Delhi

Note:-

- (A) Drivers Sh. Mahender Kumar, S/o Sh. Mange Ram, EC: 10044/63939378 and Sh. Rajesh Kumar, S/o Sh. Shyam Lal Malik (driver on contractual basis from the fleet of Family Court) were earlier attached with Sh. Sanjeev Kumar Aggarwal, Ld. Principal District & Sessions Judge (South-East), Saket Courts, New Delhi shall also continue their duties with Sh. Sanjeev Kumar Aggarwal, Ld. Principal District & Sessions Judge (South), Saket Courts, New Delhi with vehicle bearing no. DL-1CY-0009 (Ciaz).
- (B) The Drivers posted with the respective Principal District & Sessions Judge(s) may be used by the Ld. Principal District & Sessions Judge(s) as attached with him/her and also for other official exigency of the entire District under his/her control as per the discretion of the respective Ld. Principal District & Sessions Judge.
- (C) Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- (D) The abovesaid driver is directed to comply with the transfer order & takeover/handover the charge of respective Vehicle(s) if any, and join their respective place posting immediately.
- (E) The Branch Incharge(s) of concerned Pool Car Section, may be directed to handover & takeover the charge of "record of repair & maintenance file" of the concerned vehicle(s) accordingly.
- (2) Since there are shortage of drivers at Pool Car Section of each Court Complexes and equal numbers of drivers from the fleet of District Courts are performing their duties at Family Courts and drivers from the fleet of Family Courts are performing their duties at District Courts, therefore, request made by Ld. Principal Judge (HQs/HOD), Family Courts, Dwarka, New Delhi vide letter 8331 dated 01.07.2026 regarding providing of 02 additional drivers of may not be acceded to in view of shortage of drivers.

Wdh

- (3) Since vehicle bearing no. DL-1CY-0009 (Ciaz) has already been attached/provided to Sh. Sanjeev Kumar Aggarwal, Ld. Principal District & Sessions Judge (South), Saket Courts by the Pool Car Section, Saket Courts as per letter no. 7786/Pool Car/South dated 04.07.2026 of Ld. Officer Incharge, Pool Car Section, Saket Courts. Therefore, request regarding providing of vehicle bearing no. DL-1CY-0009 (Ciaz) to Sh. Prem Kumar Barthwal, Ld. Principal District & Sessions Judge (North), Rohini Courts, may not be acceded to. However, additional vehicle bearing no. DL-1CY-0023 (Ciaz) is being provided to Pool Car Section, Rohini Courts.

This issue with the approval of the Ld. Principal District & Sessions Judge (HQ), Delhi

No. 52833-873 /Pool Car/T&P/THC/2026

(Naresh Kumar Laka)
Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi.

Dated 08 JUL 2026

Copy forwarded for information and necessary action to:-

1. The PS to Ld. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The PS to Ld. The Principal District & Sessions Judge (South) Saket Courts, New Delhi.
3. The PS to Ld. The Principal District & Sessions Judge (South-East), Saket Courts, New Delhi
4. The PS to Ld. The Principal District & Sessions Judge (North-West), Rohini Courts, Delhi
5. The PS to Ld. The Principal District & Sessions Judge (North) Rohini Courts, Delhi.
6. The PS to Ld. The Principal Judge (Hqs/HOD), Family Courts, Dwarka, New Delhi.
7. The A.O., Accounts Branch, District Courts (Central/North-West/South/South-East) Tis Hazari, Saket, Rohini Courts, Delhi/New Delhi.
8. Personal File Admin. Branch III, (Central/North-West/South/South-East) Tis Hazari, Saket, Rohini Courts, Delhi/New Delhi.
9. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central/North-West/South/South-East) Tis Hazari, Saket, Rohini Courts, Delhi/New Delhi.
10. The Dealing Asstt., Website Committee, THC with the direction to upload the order on the "Employees Corner".
11. The Branch Incharge, Pool Car Section Saket, Rohini Courts, Delhi/N Delhi.
12. The Branch Incharge, Caretaking Branch, Saket & Rohini Courts, Delhi/New Delhi.
13. The Driver concerned with the directions to comply the abovesaid order.

Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi